

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

LOK SABHA  
UNSTARRED QUESTION NO. 3030  
TO BE ANSWERED ON 05<sup>th</sup> DECEMBER, 2016

IMPACT OF TPP AND TTIP

**3030. SHRI KESINENI NANI:  
SHRI B.V. NAIK:**

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री ) be pleased to state:

- (a) whether India has joined or proposes to join the Trans-Pacific Partnership (TPP) and Trans-Atlantic Trade and Investment Partnership (TTIP) and if so, the details thereof;
- (b) whether the Government has evaluated the impact of TPP and TTIP on Indian economy and exports;
- (c) whether the Indian manufacturing and exports are likely to suffer on account of zero duty access for countries like Cambodia and Vietnam to markets in the West and if so, the details thereof; and
- (d) the steps taken by the Government to mitigate the likely impact on India's exports, investment inflows and technology imports due to TPP and TTIP and ensure that Indian Industries does not suffer?

**ANSWER**

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(INDEPENDENT CHARGE)  
(SMT. NIRMALA SITHARAMAN)

- (a) to (d): No Madam. Government has neither joined nor sought membership of either Trans-Pacific Partnership (TPP) or Transatlantic Trade and Investment Partnership (TTIP). Negotiations of the Trans-Pacific Partnership (TPP) have been concluded but the agreement is not yet ratified by participating countries. Members of the Transatlantic Trade and Investment Partnership (TTIP) are currently engaged in negotiations. Government is continuously monitoring developments with regard to Trans-Pacific Partnership (TPP) and Transatlantic Trade and Investment Partnership (TTIP) in close consultation with industry stakeholders.

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